

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

(SYLLABUS DETAILS FOR DEPUTY REGISTRAR)

Dated, Shillong 19th December, 2016

No.HCM.II/93/2016-Estt/1152 :The Syllabus Details for the post of Deputy Registrar, notified vide this Registry's Advertisement No HCM.II/98/2015/1673 dated 11th June, 2015, is hereby notified for information of all concerned as follows :-

SYLLABUS DETAILS

Paper - I

General Knowledge & Law

	<u>Marks</u>
Constitutional Law	25
Law of Procedure (CPC, CrPC, Evidence Act) } Rules of High Court of Meghalaya, 2013 }	25
Khasi Hills Autonomous District (Administration Of Justice) Rules, 1953	25
The Garo Hills Autonomous District(Administration Of Justice) Rules, 1953	
Rules for the Administration of Justice and Police In the Garo Hills District, 1937	
Rules for the Administration of Justice and Police In the Khasi and Jaintia Hills, 1937	
General Knowledge & Awareness of Current Affairs	25
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Total Marks	100

Paper - II

English

	<u>Marks</u>
Essay	25
Precis Writing	25
English Grammar	25
Letter Writing	25
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Total Marks	100

By Order

REGISTRAR GENERAL